

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat (Power Section)
Srinagar/ Jammu

Notification
Jammu, the 12th April, 2017

SRO 173.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Jammu:-

S.No	Name of the Officer S/Shri	Designation & Present Place of posting
1	Tara Singh	Tehsildar, Kathar
2	Surinder Kumar Sharma	Naib Tehsildar, Maira Mandrian

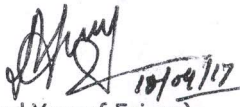
By order of the Government of Jammu and Kashmir

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

NO:LD (P) 1994/I- Jammu Dated: 12 -04- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Deputy Commissioner, Jammu. This is with reference to his O.M. No 610/DMJ/10/2017-16 dated 15-02-2017 received in Law Department on 7/4/2017.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Mohammad Yousuf Faizan)
Public Law Officer

Department of Law, Justice & PA